

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 2728
(TO BE ANSWERED ON 10.07.2019)

CASES SENT BY CBI TO ANTI-CORRUPTION BUREAU

†2728. SHRI HANUMAN BENIWAL:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the various complaints/ cases received by the CBI are likely to be sent/forwarded to the Anti-Corruption Bureau of the concerned States; and
- (b) if so, the number of complaints sent to the concerned States by the CBI from 1st January, 2013 to 1st May, 2019 along with the details therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): Yes Sir, CBI has sent 7139 number of unregistered complaints to the Anti-Corruption Bureau/Anti Corruption Division/Anti Corruption Organization of concerned States from 1st January, 2013 to 1st May, 2019. The year-wise break up of 7139 complaints sent by CBI to Anti-Corruption Bureau/Anti Corruption Division/Anti Corruption Organization of States is as given below.

YEAR WISE NUMBER OF UNREGISTERED COMPLAINTS SENT TO ANTI CORRUPTION BUREAU /DIVISION /ORGANISATION OF STATES

YEAR	2013	2014	2015	2016	2017	2018	2019	TOTAL
Number of complaints sent to Anti - Corruption Bureau/ Anti Corruption Division/ Anti Corruption Organization of States by CBI.	1116	895	924	958	1458	1376	412	7139
